(ग) से (ङ). दिल्ली प्रशासन को उचित दर की दुकानों के दुकानद रों की विभिन्न ऐसोसिएशनों से लगभग चार या पांच बार अभ्यावदन प्राप्त हुए थे, जिनमें कमीशन की दरों में वृद्धि करने के लिए कहा गया था । तथापि, दिल्ली प्रशासन को मिट्टी के तेल/कोयले के डिपो-धारियों से कोई अभ्यावेदन नहीं मिला है। दिल्ली प्रशासन ने ऐसोसियेशनों को मांगों का गहर ई रे अध्ययन करने तथा अपनी सिफारिशें देने के लिए अधि-कारियों का एक समिति गठित की । इस समिति ने पहली मार्च, 1982 को अपनी रिपोर्ट दे दी है और दिल्ली प्रशासन इस पर विचार कर रहा है।

Threat to Farakka Barrage by erosion of Ganga

4608. SHRI CHITTA BASU: Will the Minister of IRRIGATION be pleased to state:

- (a) whether the erosion of the banks of the Ganga, has reached and alarming stage now threatening the Farakka barrage itself;
- (b) whether this danger was visualised in the report of Pritam Singh Committee;
- (c) if so, whether certain steps were recommended in the report; and
- (d) if so, details of the suggested steps and actions taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGA-TION (SHRI Z. R. ANSARI) : (a) In the recent past progressive erosion has been noticed on the Left Bank of Ganga Upstream of the Farakka Barrage.

- (b) and (c). Yes, Sir.
- (d) The work of strengthening of the Left Marginal Embankment upto spurs 7 was taken over by the Government of India from the Government of West Bengal in June, 1980. Protective measures required for the safety of barrage complex and also for adequately strengthening the left marginal embankment and the spurs in this reach has been taken.

कृषि पर म्राधारित

4609. श्री विलोप सिंह भूरिया : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि:

- (क) छठी पंचवर्षीय योजना के दौरान कृषि ५र स्राधारित उद्योगों की स्थापना करने के लिए क्या लक्ष्य निर्धारित गये हैं ;
- (ख) क्या छठी पंचवर्षीय योजना के मध्य प्रदेश में कृषि पर ग्राधा-रित उद्योगों की स्थापना करने ने लिए कोई प्रावधान किया है; ग्रौर
- (ग) यदि हां, ता किस प्रकार के उद्योग ग्रीर उन्हें किन-किन स्थानों ५र स्थापित किये जाने का विचार है ?

ें हैं हिंदि तथा ग्रामीग विकास मंत्रालयों में राज्य मंत्री (श्री ग्रांर॰ बी॰ स्वामीनाथन): (क) छठी पंच वर्षीय योजना में कृषि पर ग्राधारित कुछ उद्योगों की स्थापना के लिए निम्नलिखित लक्ष्य निर्धारित किए गए हैं:—

क्रम संख्या 1.	उद्योग	क्षमता	उत्पादन		
	चीनी	. 80 लाख मीटरी टन	76.4 लाख मीटरी टन		
2.	सभी धागे (काटन ब्लेन्डेड मिश्रित)) 228 लाख स्पिण्डिल	- ,		
3.	पटसन विनिर्माण .	. 15 लाख मीटरी टन			

(ख) ग्रौर (ग): जानकारी प्राप्त की जा रही है।

Monthly requirement and allotment of Edible Oil to States

4610. SHRI BALASAHEB VIKH PATIL: Will the Minister of CIVIL SUPPLIES be pleased to state:

- (a) whether Government of Maharashtra has requested the Central Government for increase in the allotment of edible oils;
- (b) what are the details, its monthly requirement and central allotment of edible oils from November, 1981 to March, 1982;
- (c) what are the details of monthly allotment and requirement of each State and Union Territory of edible oil during the above period;
- (d) the quantity and value of imported edible oils and their allotment of each State (monthwise) from April 1981 to March 1982; and
- (e) what steps Government have taken to meet the full requirements of the States in this regard?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMET (KUMARI KAMLA KUMARI): (a) and (b). The Government of Maharashtra has stated that its requirement of imported edible oils during the oil year 1981-82 (November 1981—October 1982) as 1,56,000 tonnes against which at least 10,000 tonnes pet month should be allotted.

298

Allotment of imported edible oils to States is made every month on the basis of a realistic assessment of the States requirement; its consumption, pattern availability of indigenous oils within the State, availability of imported edible oils with the State Trading Corporation, pace of lifting of oil allocated earlier and such other factors.

On the basis of these considerations during the oils year 1981-82, the following quantities have been allocated to Maharashtra so far:

			tonnes
November 1981			5000
December 1981	4		4000
January 1982	•		3431
Febuary 1982	•		3431
March 1982	•	120	3431